

962
11/5/19

HIGH COURT OF DELHI : NEW DELHI

No. 25 /DHC/Gaz./G-7/2019

Dated, the 30, April, 2019

ORDER

Hon'ble the Chief Justice of this Court has been pleased to order that the filing of all fresh cases under the Prevention of Corruption Act, 1988, triable by Courts of MMs initiated/filed by the CBI/ACB shall be done in the court of CMM at the Rouse Avenue Court Complex for all the districts in Delhi w.e.f. 09.04.2019.

BY ORDER OF THE COURT

-sd/-

(DINESH KUMAR SHARMA)
REGISTRAR GENERAL

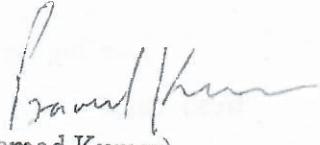
2297-2339
Endst.No. _____/DHC/Gaz./G-7/2019

Dated, the 30, April, 2019

Copy forwarded for information and necessary action to: -

1. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
5. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
6. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
7. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
8. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
9. The District & Sessions Judge, West, Tis Hazari Courts Complex, Delhi.
10. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
11. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
12. The District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, DDU Marg, New Delhi.
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
14. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
15. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
16. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
17. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
19. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
20. The Secretary (Labour), Govt. of NCT of Delhi, Shammath Marg, Delhi.
21. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
22. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
23. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, N. Delhi.
24. The Commissioner of Police, Police Headquarters, New Delhi.
25. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
26. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, N. Delhi.
27. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
28. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
29. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
30. PS to all Hon'ble Judges, Delhi High Court for information of Hon'ble Judges.

36. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
37. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
38. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
39. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
40. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
41. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
42. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
43. Guard File.

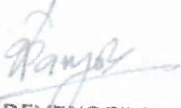

(Pramod Kumar)
Joint Registrar (Gazette-II)

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH) DISTRICT ROHINI COURT COMPLEX DELHI

No 14950-14986 F2(16)/Judl/North/RC/19 Dated 3-5-19

Copy & its enclosure forwarded for information and necessary action to:-

1. All the Judicial Officers D.H.J.S. & D.J.S., North District, Rohini Court Complex, Delhi.
2. The A.O.J./Branch In-Charge, Filling Section, Rohini Court Complex, Delhi.
3. PS to Ld. D&SJ, North District, Rohini Court Complex, Delhi.
4. Web-Site Committee, North District, Rohini Court Complex, Delhi.
5. Branch In-Charge, R&I, for uploading on LAYERS.


(DEVENDER KUMAR JANGALA)
LINK OFFICER IN-CHARGE (JUDL.)/PO-MACT-02
(NORTH) ROHINI COURT DELHI